

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India

(Liquidation Process Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS**OF KAUSHIK GLOBAL LOGISTICS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KAUSHIK GLOBAL LOGISTICS LIMITED
2.	Date of incorporation of corporate debtor	01.07.2004
3.	Authority under which corporate debtor is incorporated / Registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090WB2004PLC099002
5.	Address of the registered office and principal office (if any) of corporate debtor	Diamond Chambers, 4, Chowringhee Lane Block I & II, 2nd Floor, Kolkata, West Bengal - 700016, India
6.	Date of closure of Insolvency Resolution Process	20.11.2023
7.	Liquidation commencement date of corporate debtor	21.11.2023
8.	Name and registration number of the insolvency professional acting as liquidator	CA. Swarup Ghosh IBBI/IPA-003/IP-N00438-C01/2017-2018/11661
9.	Address and e-mail of the liquidator, as registered with the Board	Address : Maya Kunja, 53C/4, Dr. Suresh Chandra Banerjee Road, Beliaghata, Kolkata, West Bengal - 700010 Email : swarupghosh1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address : 1716, Rajdanga Main Road, Block - EF4, Opposite Acropolis Mall, Kasba Kolkata - 700107, West Bengal Email : liq.kgl@gmail.com
11.	Last date for submission of claims	21.12.2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of the corporate debtor Kaushik Global Logistics Limited on 21st November 2023 of liquidation under section 33 of the Code.

The stakeholders of Kaushik Global Logistics Limited are hereby called upon to submit their claims with proof on or before 21st December 2023, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

CA. Swarup Ghosh

Liquidator of M/S Kaushik Global Logistics Limited

IBBI Reg. No. - IBBI/IPA-003/IP-N00438-C01/2017-2018/11661

AFA No : AA3/11661/02/160524/300905,

Date : 24th November 2023

AFA valid from 17/05/2023 to 16/05/2024

Place : Kolkata

Office Address : 1716, Rajdanga Main Road, Block-EF4,

Opposite Acropolis Mall, Kasba, Kolkata - 700107, West Bengal

